

Schemes and Programmes For Development Of Backward And Tribal Areas

2094. SHRI GIRIDHAR GOMANGO : Will the Minister of COMMERCE be pleased to state:

(a) what are the schemes and programmes started by his Ministry for the development of backward areas and tribal areas along with the upliftment of the tribal and weaker sections of the society in the country;

(b) funds provided for the schemes during the years 1980-81, 1981-82 and 1982-83 and the money earmarked for tribal Sub-Plan Areas as per the accepted norms of Tribal Sub-Plan ; and

(c) if not, the reasons therefor?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMERCE (SHRI P.A. SANGMA):

(a) Schemes for development of weaker sections in backward areas and tribal areas cover a good proportion of the beneficiaries in decentralised industries like handlooms, handicrafts and sericulture. The plan schemes are composite in nature and are intended to benefit the entire sector including those in the backward and tribal areas. There are no separate scheme which cater exclusively to the backward and tribal areas in particular.

As far as the industries other than the decentralised ones are concerned, the general policy for preference to setting up of industries in backward areas is followed.

(b) Separate earmarking of funds for backward areas and tribal areas in the case of decentralised industries like handlooms, handicrafts and sericulture has not been done. wherever there is a concentration of tribal weavers and craftsmen or Scheduled caste Weavers in backward areas, the flow of funds is automatically to such areas.

(c) The Schemes for development of handlooms are implemented by the State Governments and they have been requested to ensure that such assistance is utilised for the economic development of backward and tribal areas to the extent possible.

Issue of green cards to Exporters

2095. SHRI CHINTAMANI JENA:

SHRI DAULATSINHJI JADEJA:

SHRI H. N. NANJE GOWDA:

SHRI D. M. PUTTE GOWDA:

Will the Minister of COMMERCE be pleased to state:

(a) whether there is any proposal to issue green cards to exporters to facilitate easy clearance at all levels to help the hundred percent export units ;

(b) if so, the details thereof and how it will be helpful ; and

(c) whether all other departments have been consulted in this respect ?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE (SHRIMATI RAM DULARI SINHA):

(a) Yes, Sir.

(b) The intention is that the units in possession of 'Green Cards' should be given priority treatment and sympathetic consideration by all the concerned Departments of the Central and state Governments within the overall framework of the policy in the matter of providing different infrastructural and other facilities.

(c) Yes, Sir. All concerned Ministries/Departments are being consulted.